

similar, these two coins are distinguishable because of certain in-built distinctive features. However, on the basis of reports of inconvenience and difficulties experienced by the public it was decided in December 1983 to discontinue the minting of the two rupees coin of the same size and shape as the old one rupee coin.

The new one rupee coin and the 50P coin are different in size and weight and are easily distinguishable from each other. The details of the new one rupee and 50P coins are given below :

Denomination	Weight (In gram- mes)	Size (in milli- meters-dia)	Shape
1 Rupee (new)	6	26	round
50 Paise	5	24	round

Granting of Loans to Educated Unemployed

4950. SHRI CHANDRA SHEKHAR TRIPATHI : Will the Minister of FINANCE be pleased to state :

(a) whether any circular has been issued to the effect that while granting the loans to educated unemployed for providing employment, 50 per cent loans should be granted only for setting up of industries ;

(b) if so, the details thereof ;

(c) whether traders and businessmen have been discouraged by this circular ;

(d) if so, whether any step is being taken by Government to liberalise this ; and

(e) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (e). The Scheme for providing Self-employment to Educated Unemployed Youth was started from 1983-84. From the next year, i.e. 1984-85, it was decided that at least 50% of the cases should be sanctioned for industrial ventures. The main objective was not to discourage traders or businessmen but to encourage the creation of productive assets. There is no proposal under consideration to change this stipulation for the present.

[English]

Exports by STC

4951. SHRI CHINTA MOHAN :
SHRI GURDAS KAMAT :

Will the Minister of COMMERCE be pleased to state :

(a) the statistics of total exports made by the State Trading Corporation, total earnings, total expenditure, investment on infrastructure and funds provided by Government during the last three years ;

(b) whether the exports of STC include exports made by private parties in the name of State Trading Corporation ; and

(c) if so, the ratio of such exports with exports made by STC itself ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) Statement-I is given below.

(b) Yes, Sir.

(c) Statement-II is given below.

Statement-I

	(Rs. crores)		
	1982-83	1983-84	1984-85 (Prov.)
1. Total Exports of STC	630.47	796.11	676.49
2. <i>Total earnings</i>			
Profit before Tax	62.66	59.83	62.09
Profit after Tax	24.51	28.83	28.55
3. <i>Total expenditure</i>			
Overheads	15.61	18.14	22.19
Interest Payment (Net)	1.10	(—) 6.84	26.37
Depreciation/Provision/ Write-off	2.00	3.79	1.70
4. Investment in infrastructure on exports projects as on 31st March	0.22	0.34	0.34
5. Fund provided by Government	Nil	Nil	Nil

Statement-II

Year	Direct Export	Indirect Export	Total Export	(Rs. Crores)
				(Provisional)
				Percentage of Direct to Indirect Exports
1	2	3	4	5
1982-83	221.04	409.43	630.47	35
1983-84	384.98	411.13	796.11	48
1984-85	235.48	441.01	676.49	35

Proposal to set up Handloom Weavers Financial Corporation

4952. SHRI CHINTA MOHAN: Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether any proposal for setting up of Handloom Weavers Financial Corporation to cover every District in the country is pending with his Ministry ;

(b) if so, the details and the present position thereof ;

(c) whether the existing infrastructure is not satisfactory in this matter ; and

(d) whether Government propose to encourage export of handloom products as a part of National Textile Policy to boost production employment and better returns to weavers ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) No, Sir.